

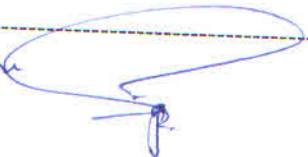
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NATIONAL COMPANY LAW TRIBUNAL
BENGALURU BENCH
BENGALURU

ATTENDANCE CUM ORDER SHEET OF THE HEARING OF NATIONAL COMPANY LAW TRIBUNAL,
BENGALURU BENCH, BENGALURU HELD ON 08.02.2017.

PRESENT: **SHRI RATAKONDA MURALI, MEMBER (J) AND**
DR. ASHOK KUMAR MISHRA, MEMBER (T)

APPLICATION NUMBER : CP 52/16
PETITION NUMBER : TP 162/17
NAME OF THE PETITIONER (S) : MEGHA FRUIT PROCESSING PVT. LTD.
NAME OF THE RESPONDENT (S) :
UNDER SECTION : 391/394

S.NO.	NAME (IN CAPITAL) & PHONE NUMBER	DESIGNATION REPRESENTATION BY WHOM	SIGNATURE
1.	SAJI P. JOHN 9845209798 SPI Legal	Advocate for Petitioner	

Counsel for Petitioner Company is present. 2 sets of copies are filed.

Notice to OL, ROC and RD. Posted to 03.03.2017.


MEMBER (J)


MEMBER (T)